

R. Venkatakrishnan FCA DISA (ICAI)
Insolvency Resolution Professional
IBBI/IPA-001/IP-P00115 /2017-18/10250

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/S STAR TRACE PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	NAME OF CORPORATE DEBTOR	M/s. Star Trace Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	03/09/1998
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies-Chennai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U51103TN1998PTC041085
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	NEW NO: 5, OLD NO: 7 JEEVANANDHAM STREET, REDHILLS, CHENNAI, TAMILNADU, INDIA, 600052
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	26/03/2024
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	09/08/2024
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Mr. R. Venkatakrishnan Reg No.: IBBI/IPA-001/IP-P00115/2017-18/10250
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Reg. Address: Rajparis Trimeni towers First Floor, 147, G N Chetty Road, Chennai – 600 017. Mail: rvk@rvkassociates.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Reg. Address: Rajparis Trimeni towers First Floor, 147, G N Chetty Road, Chennai – 600 017. Mail: startrace.ibc@rvkassociates.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	08/09/2024

Notice is hereby given that the National Company Law Tribunal, Chennai Bench-II has ordered the commencement of liquidation of the **M/s. Star Trace Private Limited** on **9th August 2024**.

The stakeholders of M/s. Star Trace Private Limited are hereby called upon to submit their claims with proof **on or before 08/09/2024**, to the liquidator at the address mentioned against **item 10**.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.



"Rajparis Trimeni Towers" 1st Floor, 147, G N Chetty Road, T. Nagar, Chennai -600017, India
Landline: +91 44 2815 0540 / 2815 0541 / 2815 0542, Mobile: +91 98408 13918
Email: rvk@rvkassociates.com

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In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.



R. Venkatakrishnan
Liquidator
M/s Star Trans Private Limited
IBBI/IPA-001/IP-P00115/2017-18/10250
Date: 13/08/2024
Place: Chennai